NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.69/(MAH)/2011 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE PARTIES: Mr. Dilip S. Kapadia

 $\label{eq:V/s.} \text{M/s. Maruti Super Touch Pvt. Ltd.}$

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 Dilip s. kapada Director Medicalis
Pehdioner

2 - S. T. Kharmotte Resp. 1 To 4 Church
PGS

<u>Order</u>

C.P. NO. 69/397-398/CLB/MAH/2011

- 1. No time left to hear this matter because an another matter is heard at length. By the order of the court case is Adjourned to 11.11.2016
- 2. Date duly communicated to both the sides in the court

Dated: 21.09.2016

Sd/-Shri M.K. Shrawat

Member (Judicial)